

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Civil Misc. Contempt Petition No.130 of 2002

in

Original Application No.77 of 1995

Friday, this the 15th day of November, 2002

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. A.K. Bhatnagar, J.M.

1. Rajesh Kumar Sharma  
son of Shri Ram Chandra Sharma  
R/o Ganga Gard P.O. - Raja Ki Sikri  
District - Badaun.
2. Shri Har Shyam,  
son of Shri Ram Swaroop  
R/o village Palampur,  
P.O. - Jargaon,  
District - Moradabad. - Applicanta

(By Advocate : Shri A.B.L. Srivastava)

Versus

Shri R.K. Upadhyaya  
Divisional Railway Manager,  
Northern Railway,  
Moradabad Division,  
Moradabad.

- Respondent.

ORDER (ORAL)

By Hon'ble Mr. S. Dayal, A.M. :

This contempt petition has been filed for non-compliance of the order dated 3.7.2001 in O.A. No.77/95, by which the respondents No.2 to consider and decide the representation of the applicant by a reasoned order within three months.



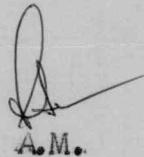
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2. The applicant had claimed that they were working as Telephone Attendants and were entitled to promotion as Telephone operators. The respondents have held that they had not worked as Telephone operators and they were wrongly mentioned as Telephone Attendants on muster roll.

3. Since the direction in the O.A. was for deciding the representation and the same has been decided by the respondents. No case for contempt exists. Therefore, the contempt petition is dismissed as mis-conceived.



J.M.



A.M.

RKM/